SHRX K. D. MALAVIYA: The refinery at Gauhati has not yet started. This will go on stream by the end of this year. While 75 million tons will be refined in Gauhati, about 2 million tons will be refined at Barauni.

SKULL SCRAP

- *48. SHRI A. C. GILBERT: Will the Minister of STEEL, MINES AND FUEL be pleased to state:
- (a) what are the actual arisings, domestic consumption and exports, of skull scrap during each year from 1957 to 1960; and what relation do these figures bear with those of the estimates of the Scrap Investigation Committee for the corresponding period; and
- (b) how much estimated estimated domestic consumption and the surplus available for export; are expected during the year 1961, and on what basis this has been estimated?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) Details of actual arisings and domestic consumption of skull scrap are not available. Exports during 1957 to 1960 have been as follows:

			tons
1957			13,298
1958			4,367
1958		73,019	1960
	94 332		

(b) It has been decided to constitute a Committee to go into the question of arisings of scrap by regions, the use, current and prospective within the country, the existing system of distribution, the improvements that could be made to it, the prices of scrap and possibilities of continued exports of various varieties of scrap.

SHRI A. C. GILBERT: Sir, according to my information the Scrap Investigation Committee report is that 17,274 tons in 1959 and the same figure in 1960 were available for export, and the actual exported in 1959 is one lakh

tons and in 1960 94,332 tons. Now may I know, Sir, what is the cause of such a vast difference between the surplus estimated by the Scrap Investigation Committee and the actual export.

to Questions

SARDAR SWARAN SINGH: I am sorry, Sir, I cannot accept the correctness of the information which is available with the hon. Member.

SHRI MAHESWAR NAIK: May I know, Sir, what are the exchange earnings which we are getting from the export of scrap and whether there are any restrictions at the moment on its export?

SARDAR SWARAN SINGH: For that a separate question may be put.

SHRI A. C. GILBERT: May I know. Sir, if the export policy of the Government is based on the estimates framed by the Scrap Investigation Committee? If not, then how?

SARDAR SWARAN SINGH: The policy of export is based upon the basic consideration that no export of scrap of any type should be allowed if it can be used inside the country, and the principal effort has been not to liberalise the export of scrap in such a manner as to starve the consuming units in the country.

SHRI MAHESWAR NAIK: May I know, Sir, whether it is a fact that we are not properly utilising the scrap available in the country, and if so, whether it is not considered desirable for the betterment of our export earnings that We should also allow a certain amount of scrap which is not, being used here in this country?

SARDAR SWARAN SINGH: As I said a moment ago. Sir, the main effort should be to utilise the scrap in the country itself, but whatever is surplus should be exported.

SHRI BHUPESH GUPTA: A little while ago the hon. Minister said that he did not accept the figures of exportable surplus given by Mr. Gilbert. Will he kindly furnish to the House his own figures if he has any?

SARDAR SWARAN SINGH: Yes Sir, if a separate question is put.

SHRI BHUPESH GUPTA: No, Sir. How did he then reject those figures? Either he must have knowledge of some other different figures with him or he must not have. If he has, then let him kindly give them out.

MR. CHAIRMAN: The question is how did Mr. Gilbert get the figures from the Scrap Investigation Committee . . .

SHRI BHUPESH GUPTA: No, the question is the hon. Minister rejected the figures given by him.

SARDAR SWARAN SINGH: It is quite obvious. I have given certain figures in the reply. The hon. Member says that it is his information that these figures are not correct and that some other figures—the ones which he gave—are. So obviously this is the only reply that I can give.

SUSPENSION OF EXPORT LICENSING OP SKULL SCRAP

- *49. SHRI A. C. GILBERT: Will the Minister of STEEL, MINES AND FUEL be pleased to state:
- (a) whether it is a fact that the Iron and Steel Controller has suspended the export licensing of skull scrap suppressing the January-June, 1961 Ferrous Scrap Export Policy which enunciated the export of skull scrap without quantitative restrictions; if so, what is the reason therefor;
- (b) whether sufficient notice of the suspension of licensing was given to the Scrap Exporters to facilitate the performance of their international commitments and if not, what are the reasons therefor; and

(c) what effect will *it* have on the foreign exchange policy of the country?

THE MINISTER OF STEEL, MINES AND FUEL (SARDAR SWARAN SINGH): (a) to (c). Export licensing of skull scrap has not been suspended. It has, however, been decided that with effect from 31-3-C1 exporters should first offer the scrap to indigenous consumers and only in case it is not accepted by them, they should move the Iron and Steel Controller for its export. This stipulation does not apply where permission has already been given to export or where firm commitments have been entered into for export.

SHRI A. C. GILBERT: On what basis was the January-June Export Policy formulated?

SARDAR SWARAN SINGH: Based upon the main consideration which I gave in reply to an earlier question.

श्री नवाबसिंह चौहान: यह जो पालिसी छ: महीने के लिये बनाई जाती है क्या वह इस इस्टीमेट पर बनाई जाती है कि इस समय में इतना हमारे पास सरप्लस होगा और इतना नहीं होगा ? और इस समय के अन्दर जितना सरप्लस होगा उसे बाहर भेजा जा सकेंगा ?

सरदार स्वर्ण सिंह : जो प्रश्न माननीय मैम्बर ने पूछा वह मौजूदा सवाल से दरअसल ताल्लुक नहीं रखता है। एक्सपोट के मुताल्खिक कोई क्वान्टिटेटिव बंदिश नहीं है। कई कैटेगरीज की चीजें ऐसी हैं जो हमारे देश में इस्तेमाल हो सकती हैं। जो कैटेगरीज ऐसी हैं जिन का इस्ते-माल यहां अमूमन होता है उनके लिये यह बंदिश है कि वे पहले यहां इस्तेमाल करने वालों को पेश करें। अगर वे इस्तेमाल नहीं कर सकते हैं तो फिर बाहर भेज सकते हैं।